

the seniority cannot be assigned retrospectively i.e. from the date of occurrence of the vacancy ;

(e) if replies to parts (c), (d) and (e) above be in affirmative, the reasons for adopting discriminatory rules in the case of directly recruited Guards in the Delhi Division ; and

(f) the action taken so far to revise the seniority list of all such directly recruited Guards appointed after the regrouping of Railways in 1962 as also appealed by certain staff ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (f). Information is being collected and will be laid on the Table of the Sabha.

#### Export of Capital Goods

7472. SHRI K. NARAYANA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the export of capital goods has registered an increase in the recent months ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). Yes, Sir. There is an increasing trend of exports of capital goods, according to the monthly figures of exports furnished below:

	Value in Rs. lakhs
April, 1967	70
May "	67
June "	79
July "	77
August "	104
September "	149
October "	131
November "	96
December "	88
January, 1968	196

#### खादी तथा ग्रामीणोद्योग आयोग

7473. श्री अ० सुन्दरलाल : क्या बाणिज्य मंत्री 11 अगस्त, 1967 के अतारंकित प्रश्न संख्या 9038 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) खादी तथा ग्रामीणोद्योग आयोग द्वारा चलाये जा रहे डिपार्टमेंटल स्टोरो का प्रबन्ध राज्य बोर्ड को सौंपने के बारे में अब तक कितनी प्रगति हुई है ;

(ख) क्या खादी ग्रामीणोद्योग भवन, नई दिल्ली को भी किसी अन्य अभिकरण को सौंपने का प्रस्ताव है और यदि हां, तो उसका नाम क्या है ; और

(ग) क्या सरकार का विचार खादी ग्रामीणोद्योग भवन के कर्मचारियों के वेतन तथा सेवा की शर्तों को संरक्षण देने का है ?

बाणिज्य मंत्रालय में उपमंत्री (श्री मुहम्मद शफी कुरेशी) : (क) से (ग). जानकारी एकत्र की जा रही है और यथासमय सभा पटल पर रख दी जायेगी ।

#### Trade Unions on Railways

7474. SHRI VIDYA DHAR BAJPAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have decided to extend the facilities now accorded and protection given to the recognised Trade Unions to other Registered Trade Unions on Railways ;

(b) if so, the nature of the facilities proposed to be extended and protection proposed to be given ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No, Sir.

(b) Does not arise.

(c) Facilities are given to recognised Unions in accordance with the rules for recognition of Unions on Railways.

#### Demonstrations and Meetings by Registered Trade Unions

7475. SHRI VIDYA DHAR BAJPAI : Will the Minister of RAILWAYS be pleased to state -

(a) whether Government permit demonstrations and meetings by a registered Trade Union duly recognised by the Railway Administration within the Railway